

ITEM NO.101

COURT NO.13

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4726/2010

VINAY EKNATH LAD

Appellant(s)

VERSUS

CHIU MAO CHEN

Respondent(s)

Date : 08-08-2019 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mr. Rajesh Mahale, AOR

For Respondent(s) Ms. Kiran Suri, Sr. Adv.
Ms. Aishwarya Kumar, Adv.
Mr. S.J. Amith, Adv.
Dr. (Mrs.) Vipin Gupta, AOR

UPON hearing the counsel the Court made the following

O R D E R

Arguments concluded.

Judgment reserved.

(MEENAKSHI KOHLI)
COURT MASTER

(RENU KAPOOR)
COURT MASTER